

HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

MAIN CASE No. WP(PIL).No.167 of 2022

PROCEEDINGS SHEET

Sl. No	DATE	ORDER	OFFICE NOTE
10.	31.01.2024	<p>Mr. K. Rathanga Pani Reddy, learned counsel, appears for the petitioner.</p> <p>Learned Government Pleader for the Roads & Buildings Department makes a statement that pursuant to the order dated 18.10.2023, the sanction for an amount of Rs.32.00 Crores has since been granted and a Government Order issued in that regard.</p> <p>Time is sought for taking instructions as to whether based upon the Government Order and the sanction so granted, the NIT has been issued or not.</p> <p>List on 14.02.2024.</p> <p>DHIRAJ SINGH THAKUR, CJ R. RAGHUNANDAN RAO, J</p> <p style="text-align: right;">Vjl</p>	